Tender for Non-competitive Bids

Re

(Scheme for Non-competitive Bidding Facility in Auctions of Government Securities)

	Annexure II (a)			
	For	office	use	only
gn	no.			

The Regional Director, Reserve Bank of India, Public Debt Office, Fort, Mumbai - 400 001.

Dear Sir,

i)

Tender for Non-competitive Bids for 30 year Government Stock for an aggregate amount of Rs.100 crore: Auction to be held on August 27, 2002.

Pursuant to Government of India, Ministry of Finance, Department of Economic Affairs Notification No 4(9)-W&M/2002(1) dated August 22, 2002 and the tender notice issued by you, I/we, the undersigned hereby submit an aggregated bid on behalf of the noncompetitive bidders as per the enclosed list in pursuance of the 'Scheme for Non-competitive Bidding Facility in the Auctions of Government Securities' at the auction to be held by you on the captioned date as set out below:

Name of the Bank/Primary Dealer /-----\

ii)	Address	/	\	
iii)	Telephone No.	\	/	
iv)	Mode of Credit	A/C No.	Amount (Nominal value of the Govt. Stock required) in Rs.	

BYST.---

BYSL----

Undertaking

SGT.

CSGL

Total

- On your acceptance of my/our bid,
- i) I/we agree/undertake to immediately collect the letter of acceptance from your office and to deposit the requisite amount at Reserve Bank of India, Fort, Mumbai on the day/time as indicated therein.
- ii) I/We authorise you to debit my/our Current account maintained with Reserve Bank of India with the requisite amount.
- 2. I/We have read the terms and conditions for non-competitive bidding contained in the 'Scheme for Non-competitive Bidding Facility in the Auctions of Government Securities' for the auction to be held on the captioned date and undertake to abide by them.
- 3. I/We have not submitted any other non-competitive bid in respect of the same clients for the auction to be held on the captioned date.
- 4. I/We have enclosed a list containing the details of the non-competitive bidders viz. name, address, bid amount, etc.

Yours faithfully,

Data .